

NOTICE

Kindly take notice that the Infrastructure Bench comprising Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Mohit Kumar Shah will take up the following matter on 07.05.2026 at 2:15 P.M.

All the concerned learned Advocate are requested to come ready for hearing.

FOR ORDERS

1.	CWJC/5038/2025 PIL- Others IA-1/2026 () AMENDMENT	4	SANJAY KUMAR SINGH (ADVOCATE) AND ORS VS THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA	ADVOCATE GENERAL ANUKRITI JAIPURIYAR
With 1.1	CWJC/19276/2019	54	BASED ON THE ORDER DATED 21.08.2019 PASSED IN CR. X MISC. 28530 OF 2019 VS THE STATE OF BIHAR AND ORS		(AG) DR. K. N. SINGH (ASG) VIKASH KUMAR (SC 11) SURYA NILAMBARI PIYUSH LALL
With 1.2	CWJC/20575/2021 IA- 1/2023 IA- 2/2023 IA- 3/2025 INTERVENOR PETITIO	39	RAMAKANT SHARMA VS THE STATE OF BIHAR AND ORS	RAMAKANT SHARMA (IN PERSON) GAURI SHANKAR PRASAD CHITRANJAN KUMAR MONA VERMA RAHUL SINGH	P.N. SHAHI (AAG6) DR. KRISHNA NANDAN SINGH (ASG) KUMAR PRIYA RANJAN PAWAN KUMAR RAJESH SINHA SANJEEV KUMAR CHANDAN KUMAR SINGH P.K. SHAHI (AG) SURYA NILAMBARI
With 1.3	CWJC/5871/2023	21	JITENDRA KUMAR VS THE STATE OF BIHAR AND ORS	AKASH DEEP PATANJALI RISHI CHANCHAL GOYAL PRATIYUSH KUMAR	S.K. MANDAL (SC3) ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN KANAK VERMA PARUL PRASAD SURYA NILAMBARI
With 1.4	CWJC/14672/2023	20	IN RE JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 VS THE ADDITIONAL REGISTRAR, AND ORS	XXX	P.K. SHAHI (AG) SANJEEV KUMAR VATSAL VERMA RITIKA RANI (AMICUS CURIA)
With 1.5	CWJC/15608/2025	4	COURT ON ITS OWN MOTION REGARDING MATTER RELATED TO PROPOSED ALLOCATION OF 13 ACRES GOVERNMENT LAND VS THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	X	ADVOCATE GENERAL
With 1.6	CWJC/15609/2025	4	COURT ON ITS OWN MOTION REGARDING THE CONSTRUCTION AVAILABILITY AND MAINTENANCE VS THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	X	ADVOCATE GENERAL
With 1.7	CWJC/15610/2025	4	THE JUVENILE JUSTICE MONITORING COMMITTEE OF THE PATNA HIGH COURT VS THE STATE OF BIHAR AND ANR	PIYUSH LALL MUNISH OM PRAKASH SINGH	ADVOCATE GENERAL

Patna High Court

Dated, 6th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

